

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP No.177/2004  
In  
OA No.2526/2002

New Delhi, this the 23<sup>rd</sup> day of December, 2004

**Hon'ble Shri Shanker Raju, Member (J)**  
**Hon'ble Shri Sarweshwar Jha, Member (A)**

1. Doman Shaha S/o Sh. Natha Shaha
2. Ram Ruch S/o Sh. Kalkhu
3. Chhajju Ram S/o Shri Ravati
4. Ram Dulare S/o Sh. Kalandar

(All working as Valveman under Sr.Divisional Engineer Works,  
TKD, Northern Railway, New Delhi) ...Petitioners

(By Advocate : Shri M.K. Bhardwaj)

Versus

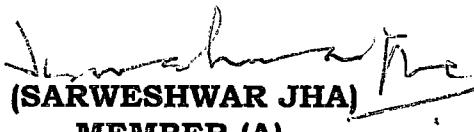
1. Shri R.R. Jaruhar General Manager Northern Railway, Baroda House, New Delhi	3. Shri Om Divedi Assistant Divisional Engineer, Northern Railway, TKD, New Delhi.
2. Shri P.K. Goyal Divisional Railway Manager Northern Railway, DRM Office, Pahar Ganj, New Delhi. ....Respondents	

(By Advocate : Shri V.S.R. Krishna)

**ORDER (ORAL)**

**SHRI SHANKER RAJU, MEMBER (J) :**

In view of the stay of operation of the order of this Tribunal by the Hon'ble High Court of Delhi vide order dated 13.7.2004 in CWP (C) No.1084/2004, the present Contempt Petitions is disposed of with liberty to the parties to revive it at an appropriate stage in accordance with law.

  
**(SARWESHWAR JHA)**  
**MEMBER (A)**

  
**(SHANKER RAJU)**  
**MEMBER (J)**

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